

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/1667 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District and Sessions Judge,
Charaideo.

Dated Guwahati the 28th March, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJCHA/2022/876 dtd 22.03.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 25.03.2022 till the morning of 28.03.2022**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/1668/A, dated 28-03-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)